

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.557
TO BE ANSWERED ON 13.12.2018**

WITHDRAWAL OF GAS-BASED SUBSIDY

557. SHRI GUTHA SUKENDER REDDY:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government is considering to withdraw the subsidy extension scheme being provided to gas- based power plants in the country; (b) if so, the details thereof and the reasons therefor;**
- (c) whether the power producers' association has been requesting for extension of the scheme for only two years as short term solution to enable them make alternate arrangements, if so, the details thereof; and**
- (d) the response of the Government to such request?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER
AND NEW & RENEWABLE ENERGY**

(SHRI R. K. SINGH)

(a) & (b) : To revive and improve utilization of gas based capacity in the country, Government of India sanctioned a scheme for utilization of gas based power generation capacity for the years 2015-16 and 2016-17. The scheme envisaged supply of imported spot RLNG to the stranded gas based plants as well as plants receiving domestic gas, selected through a reverse e-bidding process. The scheme also envisaged sacrifices to be made collectively by all stakeholders and support from Power System Development Fund. The scheme ended on 31.03.2017.

(c) & (d) : Yes, Madam. Several requests from Association of Power Producers have been received to reintroduce the aforesaid scheme and they are under consideration.
